

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Coram**

- 1. Shri Ashok Basu, Chairman**
- 2. Shri K.N.Sinha, Member**

**Petition No. 23/1999**

**In the matter of**

Approval of tariff in respect of Faridabad Gas Power Station for the period from 1.9.1999 to 31.3.2001.

**Petition No 81/2002**

**In the matter of**

Approval of tariff in respect of Faridabad Gas Power Station for the period from 1.4.2001 to 31.3.2004.

**And in the matter of**

National Thermal Power Corporation Ltd. .... Petitioner

**Vs**

Haryana Vidyut Prasaran Nigam Ltd, Panchkula .... Respondent

**ORDER**

The tariff for Faridabad Gas Power Station for the period from 1.9.1999 to 31.3.2004 was approved by the Commission vide its order dated 30.6.2003. Para 33(i) of said order dated 30.6.2003 lays down the fuel price adjustment formula for adjustment of the base energy charges approved by the Commission. Note below para 33(i) of the said order lays down as under:

“FPA shall further be adjusted for monthly operating pattern adjustment (MOPA) for % open cycle operation as certified by NREB corresponding to open cycle gross station heat rate of 2900 kCal/kWh”.

2. NTPC has filed the application (IA No.6/2004), stating that Faridabad Gas Power Station is a dedicated station supplying power exclusively to Haryana

Vidyut Prasaran Nigam Ltd. Hence open cycle generation is to be certified by Haryana State Load Despatch Centre. NTPC has prayed for suitable amendment of note below para 33(i).

3. We have considered the prayer. The discrepancy pointed out is purely of procedural nature. The prayer, if allowed, will not have any effect whatsoever, on the rights of the parties. Therefore, we direct the note below para 33(i) shall be substituted as under:

Note: "FPA shall further be adjusted for monthly operating pattern (MOPA) for % open cycle operation as certified by NREB/Haryana SLDC corresponding to open cycle gross station heat rate of 2900 kCal/kWh".

4. With the above direction, IA No. 6/2004 stands disposed of.

**Sd/-**  
**(K.N. SINHA)**  
**MEMBER**

**Sd/-**  
**(ASHOK BASU)**  
**CHAIRMAN**

New Delhi dated the 8<sup>th</sup> March, 2004